

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3417
ANSWERED ON:01.08.2014
TAILING OF PATROLS IN BORDER AREAS
Adsul Shri Anandrao ;Yadav Shri Dharmendra

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government had signed an agreement with China relating to tailing of patrols of the other side in the Indo-China border areas where there is no common perception of the Line of Actual Control;
- (b) if so, the details thereof;
- (c) whether China has violated the provisions of the agreement; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF DEFENCE (SHRI ARUN JAITLEY)

(a) & (b): Government signed Border Defence Cooperation Agreement (BDCA) with China on 23.10.2013. As per article VI of BDCA, the two sides agree that they shall not follow or tail patrols of the other side in areas where there is no common understanding of the Line of Actual Control in the Indo-China border areas.

(c) & (d): Since signing of BDCA, Chinese Troops have, on one occasion, violated the provision by tailing our patrol in Eastern Ladakh on 02.06.2014. A protest was lodged against this violation in the flag meeting held on 15.07.2014.